

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

72. C.P. 127/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.10.2019**

NAME OF THE PARTIES: First Virasat Realcon Pvt Ltd.

v/s.

DDPL Global Infrastructure Pvt Ltd & Ors.

SECTION 59 OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard.

List this matter on 14.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)